NATIONAL COMPANY LAW TRIBUNAL **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/219/2016

NAME OF THE PETITIONER(S)

: Palanisamy & 10 others

NAME OF THE RESPONDENT(S)

: M/s S.V.T. Spinning Mills Private Limited & 5 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

-----REPRESENTATION BY WHOM

K. GOWTHAM Comor Cornelfor Petitioners otheken

KiRAMASAMY G. U. MOHAN KUMAR

Coursel for Reservants

ORDER

Shri K Gowtham Kumar, counsel for petitioners present. Shri G V Mohan Kumar, counsel for R1 to R5 present and that no counter has been filed in CA 6/2017 filed by petitioner. Since there is no objection, CA-6/2017 is allowed for bringing the documents on the record. Pleadings are complete. The matter is posted for final hearing. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)